

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.28/252/HDB/2020 |
| NAME OF THE COMPANY | Srinikha Travels Pvt Ltd |
| NAME OF THE PETITIONER(S) | Income Tax Department |
| NAME OF THE RESPONDENT(S) | Registrar of Companies,Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Learned counsel for the Income Tax Department appeared.


Learned counsel for the RoC appeared.

Report of RoC is already on record.

We direct Income Tax Department to file Assessment Report on record.

Matter stands adjourned to 08.04.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL